

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 367 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017

NAME OF THE COMPANY: M/s Value Line Interiors Pvt. Ltd. Vs. M/s Ratan India Power Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Manohar Malik, Advocate Mr. Amit Dhaka, Advocate Mr. Apoorv Malik, Advocate Mr. Devashish Bhadauria, Advocate		
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	For the Respondent (s):	Mr. Alok Dhir, Advocate Mr. Karan Batura, Advocate		
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ORDER

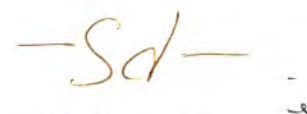
Respondents have put in appearance through Mr. Alok Dhir, Advocate.

Id. Counsel prays for some time to file his reply.

Adjourned to 5th October, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)